

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 103**

**CP (IB) No. 57/Chd/Hry/2022**

**IN THE MATTER OF:**  
**ASREC India Limited**

...

**Petitioner**

**Versus**

**Rashpal Singh Todd**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 10.07.2024**

**CORAM:**

**SHRI. UMESH KUMAR SHUKLA,**  
**HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,**  
**HON'BLE MEMBER (J)**

**PRESENT:**

**For the Personal :** Mr. Aalok Jagga, Mr. APS Madaan and Ms.  
**Guarantor** Gurlakh Kaur, Advocates

**For the RP** : Mr. Kamal Aggarwal, RP in person.

**ORDER**

Affidavit of service has been filed by the Resolution Professional vide diary No.00227/4 dated 01.04.2024. Objections have been filed vide diary No.00227/3 dated 01.04.2024. Rejoinder has been filed by the RP vide diary No.00227/5 dated 01.05.2024. The same are taken on record. Pleadings are stated to be completed. Let the matter be listed for arguments on 30.07.2024.

Sd/-

Sd/-

**(UMESH KUMAR SHUKLA)**  
**HON'BLE MEMBER (T)**

**(HARNAM SINGH THAKUR)**  
**HON'BLE MEMBER (J)**

10.07.2024  
Priyanka